

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2171/2016

New Delhi this the 08th day of July, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Vaibhav Yadav,
Age-23 years,
S/o Rajpal Singh Yadav,
Post-Guest Teacher
Last Posting-GBSS School, Tukhmir Pur, Delhi,
R/o AI-25, Ansal Suryodaya Vihar,
Shastri Nagar, Meerut,
Uttar Pradesh – 250004. ... Applicant
(By Advocate : Ms. Minakshi Sood, Ms. Neelam and Ms. Sachi)

Versus

Directorate of Education,
Govt. of NCT of Delhi,
Through its Secretary,
Room No. 12, Wing Old Secretariat,
Civil Lines, New Delhi-110054. ... Respondent

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The applicant, who is presently working as Guest Teacher under the respondent filed the present OA seeking regularisation of his services.

3. However, it is noticed that the applicant has not preferred any representation ventilating his grievances to the respondents, before filing this OA.

4. Accordingly, the OA is dismissed as not maintainable. However, this order shall not preclude the applicant from making a representation to the concerned authority for ventilating his grievances and in such an event, the said authority may consider the same and pass an appropriate reasoned and speaking order, in accordance with law, within a reasonable period. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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